Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, the House will take up Papers Laid on the Table.

...(Interruptions)

At this stage, Shri Jagdish Sharma, Shri Ramkishun, Shri Kalyan Banerjee and some other hon. Members went back to their seats.

...(Interruptions)

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the Singareni Collieries Company Limited, Khammam, for the year 2011-2012.
- (2) Annual Report of the Singareni Collieries Company Limited, Khammam, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8044/15/12]

THE MINISTER OF MINES (SHRI DINSHA PATEL): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under subsection (1) of Section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government of the working of the National Aluminium Company Limited, Bhubaneswar, for the year 2011-2012.
 - (ii) Annual Report of the National Aluminium Company Limited, Bhubaneswar, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8045/15/12]

- (b) (i) Review by the Government of the working of the Bharat Gold Mines Limited, Kolar Gold Field, for the year 2011-2012.
 - (ii) Annual Report of the Bharat Gold Mines Limited, Kolar Gold Field, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8046/15/12]

- (c) (i) Review by the Government of the working of the Hindustan Copper Limited, Kolkata, for the year 2011-2012.
 - (ii) Annual Report of the Hindustan Copper Limited, Kolkata, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8047/15/12]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Aluminium Research Development and Design Centre, Nagpur, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Aluminium Research Development and Design Centre, Nagpur, for the year 2011-2012.

[Placed in Library, See No. LT 8048/15/12]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rock Mechanics, Kolar Gold Fields, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Rock Mechanics, Kolar Gold Fields, for the year 2011-2012.

[Placed in Library, See No. LT 8049/15/12]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Miners' Health, Nagpur, for the year 2011-2012, along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Miners' Health, Nagpur, for the year 2011-2012.

[Placed in Library, See No. LT 8050/15/12]

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the Hindustan Prefab Limited, New Delhi, for the year 2011-2012.
 - (ii) Annual Report of the Hindustan Prefab Limited, New Delhi, for the year 2011-2012, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8051/15/12]

- (2) (i) Review by the Government of the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2011-2012.
 - (ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8052/15/12]

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI): I beg to lay on the Table:-

- (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library, Rampur, for the year 2010-2011, along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rampur Raza Library, Rampur, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8053/15/12]

- (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2010-2011, along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2010-2011.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 8054/15/12]

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table a copy of the Removal of (Licensing requirements, Stock limits and Movement Restrictions) on Specified Foodstuffs (Amendment) Order, 2012 (Hindi and English versions) published in Notification No. S.O. 2320 (E) in Gazette of India dated 27th September, 2012 under Section 3 of the Essential Commodities Act, 1955.

[Placed in Library, See No. LT 8055/15/12]

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): I beg to lay on the Table:-

 (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2009-2010, along with Audited Accounts.

(1)

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8056/15/12]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
 - (a) (i) Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2011-2012.

(ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8057/15/12]

- (b) (i) Review by the Government of the working of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2011-2012.
 - (ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2011-2012, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8058/15/12]

- (c) (i) Review by the Government of the working of the Mazagon Dock Limited, Mumbai, for the year 2011-2012.
 - (ii) Annual Report of the Mazagon Dock Limited, Mumbai, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library ,See No. LT 8059/15/12]

- (d) (i) Review by the Government of the working of the Bharat Electronics Limited, Bengaluru, for the year 2011-2012.
 - (ii) Annual Report of the Bharat Electronics Limited, Bengaluru, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8060/15/12]

- (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv

 Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2010-2011, along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2010-2011.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 8061/15/12]

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
 - (a) (i) Review by the Government of the working of the Broadcast Engineering Consultants India Limited, New Delhi, for the year

2011-2012.

(ii) Annual Report of the Broadcast Engineering Consultants India Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8062/15/12]

- (b) (i) Review by the Government of the working of the National Film Development Corporation Limited, Mumbai, for the year 2011-2012.
 - (ii) Annual Report of the National Film Development Corporation Limited, Mumbai, for the year 2011-2012, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8063/15/12]

- (i) A copy of the Annual Report (Hindi and English versions) of the Children's Film Society, India, Mumbai, for the year 2011-2012, along with Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Children's Film Society, India, Mumbai, for the year 2011-2012.

[Placed in Library ,See No. LT 8064/15/12]

- (i) A copy of the Annual Report (Hindi and English versions) of the Satyajit Ray Film and Television Institute, Kolkata, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Satyajit Ray Film and Television Institute, Kolkata, for the year 2011-2012, for the year 2011-2012.

[Placed in Library, See No. LT 8065/15/12]

 (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 2011-2012, along with Audited Accounts.

(4)

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Film and Television Institute of India, Pune, for the year 2011-2012, for the year 2011-2012.

[Placed in Library, See No. LT 8066/15/12]

- (5) A copy each of the following Notifications (Hindi and English versions) under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:-
 - (i) The Prasar Bharati (Broadcasting Corporation of India) Salaries, Allowances and other Conditions of Service of Chairman, Whole-time Members and Part-time Members (Second Amendment) Rules, 2012 published in Notification No. G.S.R. 884(E) in Gazette of India dated 7th December, 2012.
 - (ii) The Prasar Bharati (Broadcasting Corporation of India), Authorities for Disciplinary Proceedings Regulations,

[Placed in Library, See No. LT 8067/15/12]

- (i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2009-2010.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2009-2010, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2009-2010.
- (7) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 8068/15/12]

THE MINISTER OF STATE OF THE MINISTRY OF TORUISM (DR. K. CHIRANJEEVI): I beg to lay on the Table:-

A copy of the Annual Report (Hindi and English versions) of the National Council for Hotel Management and Catering Technology, Noida, for the year 2011-2012, along with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Hotel Management and Catering Technology, Noida, for the year 2011-2012.

[Placed in Library, See No. LT 8069/15/12]

MADAM SPEAKER: Shri R.P.N. Singhâ€"Not present.

(1)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण द्रास महंत): महोदया, मैं निम्नलिखित पत् सभा पटल पर रखता हूं :-

(1) राष्ट्रीय डेयरी विकास बोर्ड अधिनियम, 1987 की धारा 50 के अंतर्गत राष्ट्रीय डेयरी विकास बोर्ड कर्मकार (नियुक्ति, वेतन और भत्ते) (संशोधन) विनियम, 2012 जो 22 अक्टूबर, 2012 के भारत के राजपत् में अधिसूचना संख्या डीईएल: एनडीडीबी-02/12 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8076/15/12]

- (2) (एक) इंडियन ग्रेप प्रोसेसिंग बोर्ड, नई दिल्ली के वर्ष 2011-2012 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) इंडियन ग्रेप प्रोसेसिंग बोर्ड, नई दिल्ली के वर्ष 2011-2012 के कार्यकरण की सरकार द्वारा समीक्षा की एक पूर्त (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8077/15/12]

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): महोदया, मैं श्री तारिक अनवर के स्थान पर निम्निलिखित पत् सभा पटल पर रखता हूं:-

- (1) कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्तों की एक-एक पूर्ति (हिन्दी तथा अंग्रेजी संस्करण) -
- (क) (एक) स्टेट फार्म्स कारपोरेशन ऑफ इंडिया ति**0**,नई दिल्ली के वर्ष 2011–2012 के कार्यकरण की सरकार द्वारा समीक्षा_।
- (दो) स्टेट फार्म्स कारपोरेशन ऑफ इंडिया ति0, नई दिल्ली का वर्ष 2011-2012 का वार्षिक पूर्तिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंतूक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No.LT8078/15/12)

- (ख) (एक) नेशनल सीड्स कारपोरेशन लि0,नई दिल्ली के वर्ष 2011–2012 के कार्यकरण की सरकार द्वारा समीक्षा।
- (दो) नेशनल सीड्स कारपोरेशन ति**0**,नई दिल्ली का वर्ष 2011—2012 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक— महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No.LT8079/15/12)

- (2) (एक) नेशनल काउंसिल फॉर कोऑपरेटिव ट्रेनिंग, नई दिल्ली के वर्ष 2010-2011 के वार्षिक प्रतिवेदन की एक पूर्त (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) नेशनल काउंसिल फॉर कोऑपरेटिव ट्रेनिंग, नई दिल्ली के वर्ष 2010–2011 के वार्षिक लेखाओं की एक पूर्ति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा पूर्तिवेदन ।
- (तीन) नेशनल काउंसिल फॉर कोऑपरेटिव ट्रेनिंग, नई दिल्ली के वर्ष 2010–2011 के कार्यकरण की सरकार द्वारा समीक्षा की एक पूर्त (हिन्दी तथा अंग्रेजी संस्करण)।
- (3) उपर्युक्त (2) में उल्लिखित पत्तों को सभापटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No.LT8080/15/12)

- (4) (एक) नेशनल कोऑपरेटिव डेवलपमेंट कारपोरेशन, नई दिल्ली के वर्ष 2011—2012 के वार्षिक प्रतिवेदन की एक पूर्ति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) नेशनल कोऑपरेटिव डेक्लपमेंट कारपोरेशन, नई दिल्ली के वर्ष 2011–2012 के वार्षिक लेखाओं की एक पूर्ति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखा परीक्षा पृतिवेदन ।
- (तीन) नेशनल कोऑपरेटिव डेवलपमेंट कारपोरेशन, नई दिल्ली के वर्ष 2011–2012 के कार्यकरण की सरकार द्वारा समीक्षा की एक पूर्ति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No.LT8081/15/12)

- (5) (एक) नेशनल इंस्टिटसूट ऑफ एम्रीकल्चरल एक्सटेंशन मैनेजमेंट, हैंदराबाद के वर्ष 2011–1012 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) नेशनल इंस्टिटसूट ऑफ एग्रीकल्चरल एक्सटेंशन मैनेजमेंट, हैदराबाद के वर्ष 2011–1012 के वार्षिक लेखाओं की एक पूर्ति (हिन्दी तथा अंग्रेजी संस्करण)तथा उन पर लेखापरीक्षा पुतिवेदन ।
- (तीन) नेशनल इंस्टिट्सूट ऑफ एग्रीकल्चरल एक्सटेंशन भैनेजमेंट, हैंदराबाद के वर्ष 2011–1012 के कार्यकरण की सरकार द्वारा समीक्षा की एक पूर्ति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No.LT8082/15/12)

- (6) (एक) नेशनल ऑयलसीड्स एण्ड वेजिटेबल ऑयल डेवलपमेंट बोर्ड, गुड़गांव के वर्ष 2011—2012 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)तथा लेखापरीक्षित लेखे ।
- (दो) नेशनल ऑयलसीड्स एण्ड वेजिटेबल ऑयल डेवलपमेंट बोर्ड, गुड़गांव के वर्ष 2011–2012 के कार्यकरण की सरकार द्वारा समीक्षा की एक पूर्ति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No.LT8083/15/12)

(७) कंपनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्तों की एक-एक पृति (हिन्दी तथा अंग्रेजी संस्करण)।

- (एक) कर्नाटक कैश्यू डेवलपमेंट कारपोरेशन लि**0,** मंगतोर के वर्ष 2011–2012 के कार्यकरण की सरकार द्वारा समीक्षा_।
- (दो) कर्नाटक कैश्यू डेवलपमेंट कारपोरेशन लि**0**, मंगलोर के वर्ष 2011—2012 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंतूक— महालेखापरीक्षक की टिप्पणियां_।

(Placed in Library, See No.LT8084/15/12)